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LOK SABHA

Monday, February 23, 1959/Phalguna 4, 1880 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

Rehabilitation Colonies in Delhi

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Shri Ram Krishan.

*519. Shri Rajendra Singh;
Shri Rameshwar Taptia;

Will the Minister of Behabilitation and Minority Affairs be pleased to state

- (a) whether Government is considering the question of handing over to the Delhi Municipal Corporation all displaced persons colonies in Delhi under the control of the Ministry of Rehabilitation together with financial grants for providing necessary civic amenities,
- (b) whether the Corporation has submitted a proper estimate of the amount of money that would be required, and
- (c) by what time the colonies would be handed over to the Corporation?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) Yes. It is proposed to transfer the cavic services only in those colonies which come within the jurisdiction of the Delhi Municipal Corporation

- (b) Yes
- (c) As soon as the amount to be said to the Delin Municipal Corporation is settled by mutual agreement. 347 (Ai) LSD—1

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Shri Ram Krishan: May I know the total financial requirements which the Delhi Municipal Corporation has demanded?

Shri P S. Naskar: The Delhi Municipal Corporation gave an estimate amounting to Rs 23 lakhs, but after the engineers of the Corporation and our technical advisers went into the details they have found out that only Rs 19 lakhs need be given to the Corporation. They have excluded certain items in the original estimate which have already been paid to local bodies.

Shri Vajpayee: May I know if it is a fact that out of Rs 80 lakhs sanctioned for the refugee colonies in Delhi only Rs 30 lakhs have been spent so far, if so, may I know how the rest is going to be spent, whether it will be through the Corporation or through the Central PWD?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): We have spent crores of rupees on the Delhi colonies

Shri Vajpayee: I am referring to the civic amenities

Shri Mehr Chand Khanna: Civic amenities form part of the development. We have spent anything between Rs 20 crores to Rs 25 crores on construction and development of these colonies.

Shri Vajpayee: My question does not relate to construction of colonies

Mr. Speaker: The hon Member evidently refers to a separate fund of Rs 80 lakhs out of which only a few lakhs have been spent, and he wants to know what will happen to the balance. The bon. Minister does not admit it He says that they have been spending crores of rupees. Is there a separate fund of Rs, 80 lakhs earmarked for something?

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Shri Mehr Chand Khanna: No. Sir. There are three factors combined in the development of a colony: one is land, the other is the provision of civic amenities including development and the third is super-structure. Now, we started this construction 8 to 9 years ago, and it has gone on. The specific point before us today is this, that there are certain colonies which are still under our jurisdiction. We tried to pass them on to the Municipal Committee, in the first instance, and then to the Municipal Corporation. There is the question of certain sub-standard specifications in certain colonies. We received the estimate. It might surprise you, Sir, to learn that firstly, about a few months ago, the estimate was for Rs. 15 lakhs. Then the figure suddenly went up to Rs. 33 lakhs. When the Commissioner and Mayor came to see me in this connection, they expressed surprise and said that this figure of Rs. 33 lakhs has been sent to the Ministry over the head of the Commissioner himself and he had no knowledge of it. Therefore, we again went into the whole question and the figure came down to Rs. 23 lakhs, and the final figure now is Rs. 19 lakhs. This matter was discussed only a few weeks ago, and we are tying up all the loose ends

Shri B. K. Gaikwad: After the administration of the refugee camps is handed over to the Corporation, may I know whether the Corporation is going to provide the same facilities which were being provided by the Government?

Shri Mehr Chand Khanna: These colonies were built, these colonies have been developed and they have been brought up to a certain level. This is the proper level. In certain cases we have not been able to complete those development projects, and it is in connection with those that the guestion arises

Mr. Speaker: Question No. 520-Shri Subodh Hansda. I do not find him in his : eat-Shri Samanta.

Shri C. Samanta: Question No. 520.

Shri V. P. Nayar: Sir. I would request you to take up question No. 547 also along with this question, because that deals with Hindustan Antibiotics (Private) Ltd.

Mr. Speaker: All right; Question 520 and Question 547 may be taken up and answered together.

Manufacture of Drugs

Shri S. C. Samanta: Shri Subodh Hansda: Shri R C. Majhi:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1219 on the 19th December, 1958 and state:

- (a) the nature of drugs to be manufactured by M/s. Merck Sharp Dohme (India) Limited;
- (b) whether the construction work on the proposed project has since been started; and
- (c) when it is expected to start manufacturing drugs and pharmaceuticals?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) A statement is laid on the Table of the House

STATEMENT

(a) to (c). M/s. Merck Sharp Dohme (India) Limited have been granted a licence to establish a plant with an annual capacity of 120 Kgs. of Cortisome and other hormones, 4 Kgs. of Vitamin B12, 3.5 tons of Phthalyl Sulphathiazole, 3.5 tons of Succinyl Sulphathiazole, 3 tons of Chlorothiazide and some formulations.

They propose to start manufacture in a temporary premises at Bombay this year and later shift to their permanent location which they are trying to select between Bombay and Poons.